

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 762 OF 2019 IN
DFR NO. 707 OF 2019**

Dated: 6th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

DNH Power Distribution Company Limited

...Appellant(s)

Vs.

NTPC-SAIL Power Company Limited & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent (s) : Ms. Poorva Saigal for R-1

ORDER

Rejoinder submissions are permitted to be filed in the Registry.

List the matter on **20.08.2019**.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/mkj